

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 182 OF 2016 &
IA NO. 762 OF 2016**

Dated: 13th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Ramnik Power & Alloys Pvt. Ltd. ...Appellant(s)

Vs.

Madhya Pradesh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastav

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Alok Shankar for R.2

ORDER

Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 23.02.2017 after serving copy on the other side.

List the matter on **23.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh